

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

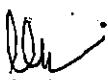
Date: 11.12.2015

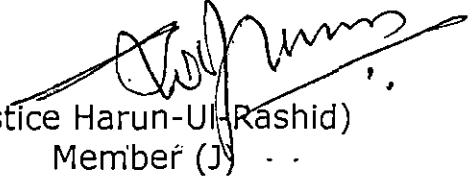
CP/291/00086/2015
(OA/291/00355/2015)

Mr. Punit Singhvi, Counsel for the Petitioner.

This Contempt Petition No. 291/00086/2015 has been filed for non compliance of interim order dated 18.11.2015 passed in MA No. 412/2014 in OA No. 355/2015.

When the aforesaid Contempt Petition was considered today for admission, it was noticed that MA No. 455/2015 has been filed by respondents in OA No. 355/2015 for recalling the interim order dated 18.11.2015 passed in OA No. 355/2015. While considering the MA No. 455/2015, today (i.e. on 11.12.2015) we have passed orders therein recalling the order dated 18.11.2015. As the interim order dated 18.11.2015 has been recalled (while considering MA No. 455/2015) therefore no issue for consideration survives in this Contempt Petition. Accordingly, the Contempt Petition No. 86/2015 is dismissed in limine.


(Meenakshi Hooja)
Member (A)


(Justice Harun-Ui-Rashid)
Member (J)

Badetla/